

COURT - I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

**APPEAL NO. 322 OF 2016 & IA NOS. 671 AND 672 OF 2016
AND
APPEAL NO. 333 OF 2016 & IA NO. 711 OF 2016**

Dated: 29th May, 2017

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J. Kapoor, Technical Member**

In the matter of :

APPEAL NO. 322 OF 2016 & IA NOS. 671 AND 672 OF 2016

M/s. Ultratech Cement Ltd. ...Appellant(s)
Vs.
Karnataka Electricity Regulatory Commission ...Respondent(s)
Counsel for the Appellant(s) : Ms. Neha Garg
Mr. Sandeep Rajpurohit
Counsel for the Respondent(s) : -

APPEAL NO. 333 OF 2016 & IA NO. 711 OF 2016

JSW Steel Ltd. ...Appellant(s)
Vs.
Karnataka Electricity Regulatory Commission ...Respondent(s)
Counsel for the Appellant(s) : Mr. M.G.Ramachandran
Ms. Ranjitha Ramachandran
Counsel for the Respondent(s) : -

ORDER

Issue fresh notice to the Respondent returnable on 27.07.2017.
Dasti, in addition, is permitted.

List these matters on **27.07.2017.**

**(I. J. Kapoor)
Technical Member**

**(Justice Ranjana P. Desai)
Chairperson**